

RAJYA SABHA

Tuesday, the 30th August, 1960/the
8th Bhadra, 1882 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO
QUESTIONS**COMMITTEE TO STUDY THE
YARDSTICK OF ADDITIONAL
PRODUCTION**

*494. SHRI B. N. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state the conclusions so far arrived at by the committee appointed by the Planning Commission to study the yardstick of additional production?

THE DEPUTY MINISTER OK AGRICULTURE (SHRI M. V. KRISHNAPPA): A Study Group has been set up to review the yardsticks of additional production from various developmental measures. The Group has not reached any definite conclusions but has formulated certain tentative proposals in regard to Fertilisers and Manures which have been referred to the States for examination and comments.

SHRI B. N. BHARGAVA: May I know, Sir, when this Group was appointed?

SHRI M. V. KRISHNAPPA: It was not exactly appointment. It is just a Study Group of various Ministries, an ad hoc Study Group like any other study group. Officers of the Ministry go round the States and give some suggestions to the State Governments.

SHRI B. N. BHARGAVA: Is it the policy of the Government to accept the report of the Study Group or the Committee before the beginning of the Third Five Year Plan? 507 RSD—1.

SHRI M. V. KRISHNAPPA: That is the intention, viz., to assess properly about the yardsticks that are going to be fixed for the Third Plan and to advise the State Governments and the Centre about the dependability of the data. This Group was entrusted with the task of consulting the States and reporting to the Planning Commission.

SHRI N. SRI RAMA REDDY: May I know, Sir, how the evaluation work was being done without knowing what the yardstick for productivity was?

SHRI M. V. KRISHNAPPA: This Group is there to assess the yardsticks of production. There are the States' Statistical Departments and the National Sample Survey. They go by random sample surveys and crop-cutting methods. The Group examines whether the assessment by random sample surveys and crop-cutting methods is correct. Whether it can be entirely depended upon or whether there can be any change in this yardstick is going to be examined by this Group.

**PLANT PROTECTION WORK
THROUGH PANCHAYATS AND
COOPERATIVES**

*495. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state the number of States which have made adequate arrangements for undertaking Plant protection work through panchayats and cooperatives?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRAI : The National Conference of Community Development held at Mysore in 1959 recommended that the plant protection work should be entrusted to the Panchayats/Co-operatives. So far Andhra Pradesh, Orissa, Rajasthan and Gujrat have entrusted this work to those institutions.

SHRI B. N. BHARGAVA: May I know, Sir, when instructions regarding this plant protection work were issued by the Central Government to the State Governments?

SHRI S. D. MISRA: They were sent in 1959.

SHRI B. N. BHARGAVA: May I know, Sir, why the U.P. Government has not yet been able to undertake this work?

SHRI S. D. MISRA: Sir, some little plant protection work has been done there but not through panchayats and co-operatives, because panchayats have not been very strong there yet. But with the introduction of panchayati raj this scheme will be taken up.

SHRI B. N. BHARGAVA: Is it a fact, Sir, that the Srinagar Conference held in June 1960 has laid great emphasis on this aspect?

SHRI S. D. MISRA: Yes, Sir.

SHRI B. N. BHARGAVA: May I know, Sir, whether the Central Government has issued any fresh instructions to the U.P. Government?

SHRI S. D. MISRA: Not particularly to the U.P. Government but to all the State Governments.

SHRI N. SRI RAMA REDDY: May I know, Sir, whether these panchayats and co-operative societies have the necessary technical help in view of the fact that this plant protection is a little bit technical work?

SHRI S. D. MISRA: There are technical hands at the Block and district levels and the panchayats will get guidance from them at these levels.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just said that the Central Government has not issued any instructions to the U.P. Government. May I know, Sir, why no instruction has been issued to them?

MR. CHAIRMAN: He said "no fresh instruction has been issued".

SHRI B. S. MURTHY: May I add that instructions have already been sent and the resolution of Srinagar Conference has already been conveyed to them?

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if these panchayats are in a position to bear the expenditure of this plant protection scheme or are they likely to be helped by the States and the Central Government?

SHRI S. D. MISRA: They are in a position to bear it in States like Andhra, Gujarat and Rajasthan where they have been strengthened.

SCHEME OF FREE MID-DAY MEALS FOR VILLAGE SCHOOL CHILDREN IN N.E.S. BLOCKS IN UTTAR PRADESH

*496. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether according to the recommendations of the Estimates Committee 1959-60, the Government of Uttar Pradesh have introduced the scheme of mid-day meals for village school children in any National Extension service Blocks; and

(b) if so, what is the percentage of National Extension Service Blocks in which the scheme has been introduced?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) No, Sir.

(b) Does not arise.

SHRI B. N. BHARGAVA: May I know, Sir, when the Government issued directions regarding this to the U.P. Government?

SHRI S. D. MISRA: There is no question of issuing any direction, but